

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.04.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

12:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1189 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Khayerbari Tea Company Ltd. (KTCL) Vs. Shyamal Kumar Bhattacharya	Rashmi Bothra
2.	I.A. No. 1190 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Santiprova Agro Products Pvt. Ltd. Vs. Shyamal Kumar Bhattacharjee & Anr.	Navneet Mishra
3.	I.A. No. 1191 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Raj Singhania Liquidator Gontermann-Peipers(India) Ltd. Vs. Chinar Steel segment Centre Pvt. Ltd. & Ors.	Gaurav Gupta

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- 2. Website: www.nclat.nic.in**

By order
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Assistant Registrar